

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 128**  
**(IB)-1626(PB)/2019**

**IN THE MATTER OF:**

L & T Housing Finance Ltd.

.... Applicant/petitioner

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.09.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner


Mr. Abhay Pratap Singh, Mr. Vaibhav Singh, Advs.  
Mr. Ashish Mathur, AR

For the Respondent

**ORDER**

Let reply of respondent come on record.

List for further consideration on 19.09.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER(JUDICIAL)**

05.09.2019  
Ritu Sharma